

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO.228/2009

Sub: Approval of tariff of Talcher Super Thermal Power Station, Stage-I (1000 MW) for the period from 1.4.2009 to 31.3.2014.

Date of hearing : 21.7.2011

Coram : Dr. Pramod Deo. Chairperson.
Shri S.Jayaraman, Member
Shri V.S Verma, Member
Shri M.Deen Dayalan, Member

Petitioner : NTPC Ltd., New Delhi

Respondents : West Bengal State Electricity Distribution Company Ltd. and
Others

Parties present : Shri D.Kar, NTPC
Shri Rakesh Kumar, NTPC
Shri R.B. Sharma, Advocate of BSEB

The petition could not be taken up for hearing due to paucity of time.

2. The petition shall be listed for hearing on 6.9.2011.

Sd/-
(T. Rout)
Joint Chief (Law)